

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 143 (ND)/2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

**NAME OF THE COMPANY: M/s Kee Pharma Limited & Anr Vs. M/s
Helvetica Industries Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Aditya Raina, and Ms. Apoorva Srivastava, Advocates
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For the Respondent:	Ms. Pallavi Srivastava, and Mr. Rehat Maan, Advocates for R-2
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ORDER

A letter of adjournment has been circulated by the Petitioner seeking adjournment for today.

To come up on 5th February, 2018.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**